

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1425/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Bank of India
V/s
Nimit Steel & Alloys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Rajesh Nagori Advocate,		
	atw. Mr. Sunil A. Humbre		
	atw Mangesh Avhale		
	for corporate Debtor		
	Mr. Krishanara Dutt		
	atw Bankum Panyab.		
	for Petitioner		

ORDER

CP No.1425/I&BP/NCLT/MB/MAH/2017

First Call : Pass Over for filing memo.

Second Call: At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)